SHRI PARVEZ HASHMI (NCT of Delhi): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI KIRANMAY NANDA (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RAM NATH THAKUR (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

श्री अली अनवर अंसारी (बिहार ): सर, यह बहुत गम्भीर मामला है। ...(व्यवधान)...

श्री उपसभापति : आप बैठिए। श्री शान्ताराम नायक। ...(व्यवधान)... अंसारी जी, बैठिए। ...(व्यवधान)...

श्री अली अनवर अंसारी: वहां नाजायज ढंग से बहाली हो रही है। उनको डायरेक्शन दिया गया, फिर भी कुछ नहीं हो रहा है।

श्री उपसभापति : आप बैठिए। आपने नाम नहीं दिया है। श्री शान्ताराम नायक।

## Controversial statement of new Chief Minister of Jammu and Kashmir

SHRI SHANTARAM NAIK (Goa): Sir, the Chief Minister of Jammu and Kashmir, Shri Mufti Mohammad Sayeed was sworn in yesterday, in the presence of Prime Minister, Advaniji, Shri Murli Manohar Joshi, and BJP President and other stalwarts. A Press Conference was held soon after, in which the Chief Minister made a statement, which is the most controversial statement and which has hurt the nation. He said, the elections were peaceful because of the forces *uspaar*; he indicated *i.e.*, Pakistan-*uspaar*; because of militants and because of Hurriyat. He gave credit to these three things for peaceful elections in Jammu and Kashmir. You can imagine the type of the statement. This statement, I would say, is bordering anti-national statement because BJP spokesperson immediately went into action to salvage the position, and one of the spokesmen said that this is an untrue statement. He went to the record to say that BJP were embarrassed and, therefore, they had to make the statement. I would also say, this is the violation of oath of office because once he takes the oath by the Constitution, within minutes, he is violating the oath by showing allegiance to certain forces which are anti-national.

Secondly, what is the role of the Election Commission? It is the Election Commission, our security forces and the people of Jammu and Kashmir who made this election possible. ...(Interruptions)... The Jammu and Kashmir Chief Minister did not give credit to any of these forces.

Thirdly, one of the Minister's — I have no objection, let the future tell, who has

24

sworn in — brother is in Hurriyat, no problem; his wife is a Pakistani, still I don't know how they are going to tackle this issue, because ultimately he has also taken oath of office.

Sir, another aspect is, during election campaign, Mr. Modi, very clearly said that article 370 पर कम से कम चर्चा तो करो। This is the language he used. He tried to evade what the Government's stand on article 370 is. He put it this way, "कम से कम चर्चा तो करो।" (*Time-bell rings*) I hope, the Government will now organize...

MR. DEPUTY CHAIRMAN: Time is over, time is over. ...(*Interruptions*)... Time is over, sit down. ...(*Interruptions*)... Yes, the Minister wants to respond.

SHRI PANKAJ BORA (Assam): Sir, I associate myself with this subject.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with this subject.

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): उपसभापति महोदय ...(व्यवधान)...

श्री अली अनवर अंसारी (बिहार )ः सर, अभी उनका समाप्त भी नहीं हुआ है और मंत्री जी खड़े हो गए हैं। पहले उनको पूरा सुन तो लीजिए। ...(व्यवधान)...

श्री के. सी. त्यागी: सर, माननीय प्रधान मंत्री शपथ ग्रहण समारोह में ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Yes, the Minister wants to respond. ...(Interruptions)... The Minister wants to respond; sit down. ...(Interruptions)... Let the Minister speak. Tyagiji... ...(Interruptions)...

श्री के. सी. त्यागी (उत्तर प्रदेश): सर, माननीय प्रधान मंत्री जी शपथ ग्रहण समारोह में अपनी गरिमामय उपस्थिति के साथ विराजमान थे, मुफ्ती साहब ओथ ले रहे थे, उस समय मंच पर दो झंडे लगे हुए थे — एक जम्मू और कश्मीर की रियासत का और एक भारत राज्य का। इन्हीं दो झंडों के खिलाफ, इन्हीं दो संविधानों के खिलाफ, इन्हीं दो धाराओं के खिलाफ मुखर्जी साहब मार्च, 1953 में शहीद हुए थे, कल उनके विचारों की हत्या करने का दिन था।

MR. DEPUTY CHAIRMAN: Mr. Naqvi wants to respond.

श्री मुख्तार अब्बास नक्रवी: उपसभापित महोदय, माननीय शान्ताराम जी ने जो विषय उठाया, मैं उस पर केवल इतना ही कहना चाहता हूँ कि जम्मू-कश्मीर, लेह, कारिगल के लोगों ने जिस जज्बे और जुनून के साथ देश की जम्हूरियत के प्रति अपना सम्मान दिखाया और जिस जज्बे और जुनून के साथ विधान सभा के जो चुनाव हुए और उससे पहले लोक सभा के भी चुनाव हुए, उसमें जिस तरह से जम्मू और कश्मीर के लोगों ने बढ़-चढ़ कर हिस्सेदारी की, भागीदारी की और ऐतिहासिक मतदान

किया, निश्चित तौर से जम्मू और कश्मीर के लोगों को हम नतमस्तक होकर सलाम करते हैं और पूरा देश उनको सलाम करता है। माननीय उपसभापति, अगर इसका क्रेडिट किसी को जाता है, तो वह सबसे पहले जम्मू, कश्मीर, लेह और कारगिल की शानदार जनता को जाता है, जिसने देश की जांबाज जम्हूरियत को मजबूती प्रदान की। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: You listen to the Minister; sit down. ...(Interruptions)...

श्री मुख्तार अब्बास नक्रवी: महोदय, इसके साथ-साथ इसका क्रेडिट चुनाव आयोग और क्षेत्रीय, स्थानीय सुरक्षा बल तथा केन्द्रीय सुरक्षा बल को जाता है। हमारे क्षेत्रीय, स्थानीय सुरक्षा बल और केन्द्रीय सुरक्षा बल निष्पक्ष और भयमुक्त माहौल में चुनाव कराने में मददगार रहे और आतंकवादियों तथा अलगावादियों की धमिकयों के बावजूद भारत की जम्हूरियत और लोकतंत्र के प्रति अपने सम्मान को दिखाया। इसके लिए हम जम्मू, कश्मीर, लेह और लदाख की जनता, चुनाव आयोग तथा इनके साथ-साथ जम्मू और कश्मीर के जो सुरक्षा बल हैं, केन्द्रीय सुरक्षा बल हैं, उनको बधाई देते हैं। ...(व्यवधान)...

श्री नरेश अग्रवाल (उत्तर प्रदेश )ः महोदय, प्रधान मंत्री जी यह बात क्यों नहीं बोले? ...(व्यवधान)...

SHRI PRAMOD TIWARI (Uttar Pradesh): Sir, I have a point of order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay; sit down. ...(Interruptions)... Now, Shrimati Bimla Kashyap Sood. ...(Interruptions)... Please take your seat; no, no, no. ...(Interruptions)...

श्री नरेश अग्रवाल: महोदय, प्रधान मंत्री जी शांत क्यों रहे? ...(व्यवधान)... यह देश का अपमान है। ...(व्यवधान)... देश का अपमान कर रहे हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: All of you please resume your seats. ...(*Interruptions*)... There cannot be a discussion on the subject. If you want a discussion, you give a notice. I cannot allow a discussion now. ...(*Interruptions*)...

SHRI PRAMOD TIWARI: Sir, I have a point of order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No point of order; I have already called her. ...(Interruptions)... I have already called Shrimati Bimla Kashyap Sood. ...(Interruptions)... Sit down. ...(Interruptions)...

SHRI PRAMOD TIWARI: Sir, please hear me. I have a point of order.

MR. DEPUTY CHAIRMAN: Yes, I will allow you. But, now I have already called her. ...(Interruptions)... She is having the floor now. You sit down.